

report on the "Machinery of the Government of India and its Procedures of Work [Placed in Library. See No. LT-863/71.]

ANNUAL REPORT, ETC. OF THE PRESS COUNCIL OF INDIA FOR 1970

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : I beg to lay on the Table :

- (1) A copy of the Annual Report of the Press Council of India for the year 1970, under section 18 of the Press Council Act, 1965. [Placed in Library. See No. LT-864/71]
- (2) A statement (Hindi and English versions) explaining the reasons as to why the Hindi version of the above Report could not be laid on the Table Simultaneously [Placed in Library. See No. LT-865/71]

ANNUAL REPORT 1969-70 OF RUBBER BOARD, COFFEE (SECOND AMENDMENT) RULES, TEA BOARD (RECRUITMENT AND CONDITIONS OF SERVICE, ETC ETC.) RULES. ETC. ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C GEORGE) : I beg to lay on the Table :

- (1) (i) A copy of the Annual Report on the activities of the Rubber Board for the year 1969-70. [Placed in Library. See No. LT 866/71]
- (ii) A statement (Hindi and English versions) explaining the reasons as to why the Hindi version of the above report could not be laid on the Table simultaneously. [Placed in Library. See No LT-867/71]
- (2) (i) A copy of the Coffee (Second Amendment) Rules, 1971 (Hindi and English versions) published in Notification No. S.O. 2590 in Gazette of India dated the 10th July, 1971 under sub-section (3) of section 38 of the Coffee Act, 1942. [Placed in Library. See No, LT-868/71.

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- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-869/71.]
- (3) (i) A copy of the Tea Board (Recruitment and Conditions of Service of officers appointed by Government) Rules, 1971 (Hindi and English versions) published in Notification No. G S R 1023 in Gazette of India dated the 10th July, 1971, under sub-section (3) of section 49 of the Tea Act, 1953 [Placed in Library. See No. LT-870/71.]
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-871/71.]

GOVERNMENT REVIEW AND ANNUAL REPORT OF FERTILIZERS AND CHEMICALS TRAVANCORE, LTD., 1969-70

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH) : I beg to lay on the A Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619-A of the Companies Act, 1956 :-

- (i) Review by the Government on the working of the Fertilizers and Chemicals, Travancore Limited, for the year 1969-70
- (ii) Annual Report of the Fertilizers and Chemicals Travancore Limited, for the year 1969-70 along with the Audited Account and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-872/71.]

COMMITTEE ON ABSENCE OF MEMBERS

MINUTES

SHRI S. C. SAMANTA (Tamiluk) : I beg to lay on the Table Minutes of the First